

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-51/2011/6474/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Madhurjya Narayan,
Principal Judge,
Family Court-I, Kamrup,
Guwahati.

Dated Guwahati the 6th August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCG.228/24, dtd. 31.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.08.2024**. The Counsellor, Family Court-I, Kamrup, Guwahati, and in his absence, the Principal Judge, Family Court-II, Kamrup(M), Guwahati will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/2011/6475-6476/A, dated , 06-08-2024

Copy to:

1. The Principal Judge, Family Court-II, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Anita
02/08/24